## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION No. 4523

TO BE ANSWERED ON 28<sup>TH</sup> March, 2023

## KCC COVERAGE FOR LANDLESS FARMERS

4523. SHRI JASWANT SINGH BHABHOR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एंव किसान कल्याण मंत्री be pleased to state:

- (a) Whether the Government proposes to cover landless farmers who want to purchase agriculture inputs under the Kisan Credit Card Scheme (KCC), if so, the details thereof; and
- (b) Whether the Government proposes to increase the maximum limit of short-term loan from Rs. 3 lakh to 5 lakh, if so, the details thereof?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एंव किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): As per RBI's Master Circular on KCC dated 4th July 2018, the eligibility is as below:
  - Farmers individual/joint borrowers who are owner cultivators;
  - Tenant farmers, oral lessees & share croppers;
  - Self Help Groups (SHGs) or Joint Liability Groups (JLGs) of farmers including tenant farmers, share croppers etc.
- (b):No such proposal is under consideration.

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